

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal no. 247 of 2013 &
IA No. 333 of 2013**

Dated : 19th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**SLT Power & Infrastructure Projects Pvt. Ltd. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Brahmananda Rao

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for making reply submissions on **10.1.2014 at Delhi**

Bench. In the meantime, the Learned Counsel for the Appellant is directed to file written submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**